

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) and (b). A statement showing the names of circles and divisions under each of them is laid on the Table. [See Appendix II, Annexure No. 88.]

(c) and (d). The names of Sub-Divisions with their Headquarters and the Sections under them will be collected from Circle Offices spread all over the country and will be laid on the Table of the House as early as possible.

Hydro-electric Generating Units

1060. Shri Jadhav: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Hydro-electric Generating Units for district and local supply are being manufactured in the country;

(c) if so, where they are being manufactured;

(c) how many such units have been actually working; and

(d) whether Government have assessed the demand and supply of such units?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir. A proposal has, however, been received from a private firm for a licence for taking up the manufacture of small size hydro-electric generating units and it is under consideration.

(b) and (c). Do not arise.

(d) No, Sir. The possibility of development of electric power through such units is being explored but in nature of things, it is limited.

Powerlooms in Bombay State

1061. Shri Jadhav: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 838 on the 3rd March, 1959 and state:

(a) whether the census of the powerlooms in the State of Bombay

which are running without proper permits has since been undertaken; and

(b) if so, what is the number of such powerlooms giving the break-up of their location?

The Minister of Commerce (Shri Kanungo): (a) and (b). The census has not been fully completed.

Ceiling Fans in Government Quarters at Delhi

1062. Shri Ram Garib: Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No. 3230 on the 18th April, 1959 and state:

(a) whether the question of providing two roomed Government quarters at Delhi with the second ceiling fan has been re-examined;

(b) if so, the decision arrived at;

(c) whether Government also propose to instal a ceiling fan in the Government quarters meant for Class IV officers; and

(d) if so, how long it will take to complete the whole work?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) and (b). The proposal is still under examination, in consultation with the Central Public Works Department who are working out its financial implications.

(c) and (d). No. The proposal has been deferred mainly on account of the prevailing financial stringency.

Government Colonies in Delhi

1063. Shri Ram Garib: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government have decided to provide pipes for exhausting dirty water and rain water from the upper storey flats in the newly